

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
No.HC.VII-81/2007/3861/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
District & Sessions Judge,
Majuli.

Dated Guwahati the 30th May, 2025

Sub: **Station leave.**

Ref:- Your letter No. DSJ(M)/2025/1281 dtd. 30.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning of 31.05.2025 till the morning of 02.06.2025.** The Chief Judicial Magistrate, Majuli and in his absence, the Sub-Divisional Magistrate(M), Majuli shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/3862/A dated, 30-05-25
Copy to :

✓ The Project Manager, Gauhati High Court.

30.05.25

JT. REGISTRAR (VIGILANCE)

[Signature]